

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/88/(IB)/2017
NAME OF THE PETITIONER(S) : GEMSCAB INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : G E T POWER LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. N. SENTHIL KUMAR
For
Mr. V. SANKARANARAYANAN

Counsel for Respondent:



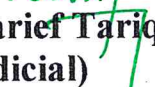
2. B. R. Shankaralingam

Counsel for Petitioner



ORDER

Counsel for the petitioner present. The petitioner is directed to file an affidavit as per Section 9(3) (b) of the IB Code, 2016 along with the Bank statement. Counsel for the respondent appeared on behalf of respondent who has also received the papers pertaining to the Petition and prays time to respond by the next date of hearing. Put up on **14.06.2017 at 02.30 P.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)